

By Special Messenger/ e-mail,

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-03/2022/7841 /A.

From: Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court, Guwahati

To,

Shri Utpal Prasad,
District and Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the ^{12th} September, 2022

Subject:- Leave Travel Concession (LTC)

Reference: Your letter No.DJCH.I-5/2022/2373 dated 05.09.2022

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you are allowed to visit Darbhanga in the State of Bihar by aviling LTC for the block period of 2018-2021 (by way of carry forward) tentatively from 21.09.2022, by the shortest possible route, as per existing rules.

Thanking you

Yours faithfully,


REGISTRAR (VIGILANCE)

Dated 12.09.2022

Memo No.HC.VII-03/2022/7842-7844 /A.

Copy to:-

1. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
3. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this letter in the Official Website of the Gauhati High Court.


REGISTRAR (VIGILANCE)